## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 1516 TO BE ANSWERED ON THE 3<sup>RD</sup> MAY, 2016/VAISAKHA 13, 1938 (SAKA)

#### **REVIEW OF SECURITY SYSTEM**

#### 1516. SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the existing security system for the top inquiry agency officers and elected public representatives has recently been reviewed;
- (b) if so, the details thereof;
- (c) whether several criminals have been apprehended while look out notices have been issued against others at large who are responsible for killing officers of top investigation agencies including NIA;
- (d) the total number of criminals against whom 'look out' notices have been issued and the number of inquiry officers, security officers/personnel killed on duty during each of the last three years and the current year, State-wise; and
- (e) the details of the sanctioned, released and pending compensation and financial assistance to be given by the Government to the next of kin of the deceased officers/ security personnel?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): The Security set up is reviewed periodically based on the threat perception to the elected public representatives and inquiry officers.

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- (c): 4 accused persons have been arrested in connection with the murder of an NIA officer and a non-bailable warrant has been issued against the fifth accused who is absconding
- (d): Look out circular were issued against 756 criminals in 2013, 1079 criminals in 2014, 2539 criminals in 2015 and 783 during the current year.

The details of security Forces/personnel killed on duty during the last three years and the current year is at annexure.

(e): An amount of Rs. 23,22,90,497 has been paid during the financial year 2015-16 on account of ex-gratia compensation to the next of kin of Central Armed Police Forces (CAPFS) and Assam Rifles who were killed on duty. An amount of Rs. 1,05,00,000 has been released to the Central Reserve Police Force during the current financial year towards ex-gratia compensation.

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### **Annexure**

# DETAILS OF SECURITY FORCES PERSONNEL KILLED ON DUTY DURING THE LAST THREE YEARS AND CURRENT YEAR

Name of States	2013	2014	2015	2016
J &K	53	47	39	07
Bihar	27	06	02	-
Chhattisgarh	44	60	47	15
Jharkhand	30	09	04	07
Maharashtra	06	12	02	-
Odisha	07	-	03	02
Telangana	01	01	-	-
Arunachal Pradesh	01	-	03	-
Assam	05	04	-	01
Manipur	05	08	24	02
Meghalaya	07	06	07	
Mizoram	-	-	03	-
Nagaland	-	-	09	-
Tripura	-	02	-	-
Total	186	155	143	34

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